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Title: Introduction of the Indecent Representation of Women (Prohibition) Amendment Bill, 2018 (*Insertion of new Chapter IIIA*).

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill further to amend the Indecent Representation of Women (Prohibition) Act, 1986.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Indecent Representation of Women (Prohibition) Act, 1986.”

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA : Sir, I introduce the Bill.